## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

NAME (IN CAPITAL)

SL.

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 34/16	IA 63/17 in TP 155/17	For Hearing	391 /394	Meena Homes Ltd.,

Prima Hulti Roc Plant Petitioner Populy

1418384064

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Australia Petitioner

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PCS for petitioner is present. HE HAS FILED AMENDED Scheme. He undertakes to carry out the amendment in the original Scheme. He is permitted to do the amendment in the Scheme.

For further hearing, list it on 16.08.2017.

MEMBER (J)

MEMBER (T)

SIGNATURE